

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

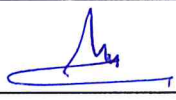
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.147/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA/66/2016 & CA/133 Of 2017 In CP No.3/111/CB/2008 TP No. 147/HDB/2016
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>For the Impleading Respondent</i> S. Chidambaram	PCS	9849056652	

ORDER

Heard Mr. Chidambaram, learned PCS for the Impleading Respondent. Similar case is listed to 08.02.2018. At the request of the PCS, the case is posted on 08.02.2018.


MEMBER (Tech)


MEMBER (Judl)